

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 227 of 2014 &
IA No. 347 of 2014

Dated : 24th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)
Versus

M/s Raj West Power Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Bipin Gupta

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-1 & R-2

ORDER

Admit. Mr. M.G. Ramachandran, the learned counsel takes notice on behalf of Respondent Nos. 1 & 2 and seeks some time to file the reply. Notice to be issued to the other Respondents returnable on 16.10.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **16.10.2014**. In the meantime, the learned counsel for the Respondent is directed to file the reply on or before 10.10.2014 after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js